

Date	Office Report	Orders
		<p><u>1.3.90</u>   <u>OA 306/90</u></p> <p>Applicant through Shri R.L. Sethi, Counsel.</p> <p>It is brought to our notice that the statutory appeal which ought to have been disposed of within 30 days is still pending for the last six months. We have gone through the Application and we are of the view that the ends of justice will be met if a direction is issued to the respondents to dispose of the statutory appeal filed by the applicant on 21.7.89. We, therefore, direct the respondents to dispose of the statutory appeal within a period of two months from the date of receipt of the copy of this order.</p> <p>We, therefore, dispose of the O.A. as directed above.</p> <p><i>B.C. Mathur, 3/90</i>   <i>Ab</i>          ( B.C. MATHUR )   ( AMITAV BANERJI )          VICE-CHAIRMAN (A)   CHAIRMAN</p> <p>SRD</p>